

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.04.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 573 of 2020  <b>Part Heard</b>	Navneet Jain Vs. Manoj Sehgal, RP of SarbatCotfabPvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Abhishek Anand- R2 Rajiv Gupta-R3 Suresh Dutt Dobhal-R4

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	
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### For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society  <b>With</b>	Shafiq Ahmeds	Ayush Sharma Shivya Pachaur
4.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma Shivya Pachaur
5.	Comp. App. (AT) (Ins) No. 796 of 2019 & I.A. 970 – 971 of 2020	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1 & R2 Ruchir Mishra- Interveners

6.	Comp. App. (AT) (Ins) No. 871 of 2020	BCIL Red Earth Developers Pvt. Ltd. Ministry of Corporate Affairs Through, Registrar of Companies, Karnataka Vs. Amit Chandrakant Shah Resolution Professional & Ors.	P.S. Singh	Sanjay Gupta-R1 Thomas Vellapally- R5
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**12:00 Noon**

**For Hearing**

7.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr.  <b>With</b>	Ranjan Kumar Pandey	Viren Sharma
8.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.  <b>With</b>	Aaditya Pande	Abhishek Anand
9.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors.  <b>With</b>	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
10.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.  <b>With</b>	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha- IRP Madhur Mahajan
11.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors.  <b>With</b>	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4

<b>12.</b>	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan- IRP Anuj Tiwari-R4 & R5
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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**